

कि कहां-कहां पर सैनिकों के लिये मकान बनने वाले हैं। मैं आपको बतलाना चाहता हूँ कि अम्बाला में सैनिकों के द्वारा जब यह कार्रवाई शुरू की गई थी तो उसका बड़े जोर शोर से प्रचार किया गया था तथा स्वयं प्रधान मंत्री महोदय उसका उद्घाटन करने के लिये गये थे। इसलिये क्या मैं प्रार्थना कर सकता हूँ कि कम से कम दो चार स्थानों के नाम बतलाने की कृपा की जाये, जहाँ जहाँ ये मकान बनने वाले हैं।

**Sardar Majithia:** These particular places are very near the border, and that is why I am rather hesitant to give the information.

**Shri Jacobim Alva:** Is it true that the construction of residential houses for the Army and for the Defence Forces as a whole is partly held up because the contractors are demanding their own terms, nay, their pound of flesh, and if so, has the Ministry got any proposals to take up construction of houses in their own hands?

**Sardar Majithia:** It was exactly for that reason that this *shramdan* idea was started, and we are progressing with this idea; and we are very confident after the first experience that it is workable.

**श्री बाबूपेयी :** मैं यह जानना चाहता हूँ कि जिन दिनों मैं हमारे जवान श्रमदान द्वारा मकान बनाते हैं उन दिनों में उनके लिये क्वायद पैन्ड की छट्टी रहती है या क्वायद पैन्ड के साथ साथ श्रमदान चलना है ?

**Sardar Majithia:** They naturally cannot do both at the same time. It was only those people who could be spared who were given that task, that is, to do this *shramdan*, and at the time when they could do it; and they kept on rotating. Therefore, the whole lot of the people were never taken away from the regular training at any one time.

### Property Returns

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\*1658. { Shri Vidya Charan Shukla:  
Shri Kistaiya:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government's investigation of some cases of the periodical returns in respect of their immovable property submitted by Central Class I and II officers revealed that in majority of the cases the information given was either incorrect or inadequate; and

(b) whether it is a fact that Government are considering the desirability of getting a certain percentage of such returns examined every year by an independent body so that the investigations could be free from any departmental bias?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) No

(b) No

**Shri Vidya Charan Shukla:** Is it a fact that 31,000 class I and II officers of the Central Government submitted the returns of their property etc, and may I know how many of them have been investigated into since March, 1955, and in how many cases action has been taken by Government?

**Shri Datar:** Out of 22,415 returns received by Government up to 30th August, 1957, action was taken in 106 cases, and five cases were dropped, as the investigations revealed *no mala fides*, and in 26 cases investigation is proceeding

**Shri Vidya Charan Shukla:** May I know why the investigation is done by the departmental authorities only and why Government are not considering the desirability of getting them examined by an independent authority like the UPSC or any other such authority, in view of the effectiveness of that kind of check on corruption?

**Shri Datar:** The present system is perfectly effective, because, in all cases where it is found necessary, an inquiry is made, and then suitable action is taken under the Government Servants' Conduct Rules.

**Shri Shree Narayan Das:** May I know whether any particular officer is entrusted with the task of scrutinising these returns, or there is a committee or board to examine the returns?

**Shri Datar:** Whenever all these returns are received, they are scrutinised, and then if it is found that any action is necessary, there is always a preliminary measure, and then actually the proceedings are started.

**Shri Shree Narayan Das:** May I know whether these returns are examined by any particular officer or they are examined by a board?

**Shri Datar:** It is examined by an officer on behalf of either the Ministry or the director or the head of the administration concerned.

**श्री श्री नारायण दास :** मैं यह जानना चाहता हूँ कि इस सिलसिले में जिन अधिकारियों ने अपनी आयदाओं के बारे में आपको रिपोर्ट भेजी है, क्या उनके बारे में गुप्तचर विभाग यानी इंटे्लिजेंस डिपार्टमेंट से भी इतिहास हासिल की गई है ?

(श्री श्री - ایم - طریق : میں یہ جاننا چاہتا ہوں کہ اس سلسلہ میں جن افسروں نے اپنی جائدادوں کے بارے میں آپ کو رپورٹیں بھیجی ہیں کیا ان کے بارے میں گھس چر ونہاگ یعنی انٹیلیجنس ڈیپارٹمنٹ سے بھی اطلاع حاصل کی گئی ہے ؟)

**Shri Datar:** We have got the Administrative Vigilance Division which can go into the question and find out whether any mala fide action has been done.

**Shrimati Bena Chakravartty:** May I know whether the officers are expected to file the returns automatically or whether the department has to

request them to do so after having heard from the vigilance department?

**Shri Datar:** Instructions have been issued that on a particular date all these returns have to be filed by the officers concerned. Then they are looked into, as to whether the information is full or whether *prima facie* it indicates need for some further action. Then it is taken up.

**Shri Tridib Kumar Chaudhuri:** The previous answer of the hon. Minister indicated that the agency for inquiry is not uniform. May I know whether in this connection Government have laid down any definite procedure and rules and criteria for examination of these cases?

**Shri Datar:** Rules have been laid down and instructions issued in this respect.

**Shri Banga:** But no action!

**श्री प्र० ना० सिंह :** क्या माननीय मंत्री जी बतलाने की कृपा करेंगे कि कितने केसों में जाच के मिलमिले में विजिलेंस डिपार्टमेंट का उपयोग करना पड़ा है ?

**Shri Datar:** I have pointed out a very small number of cases where irregularities were 1. : 1.

**श्री प्र० ना० सिंह :** किने केसों में विजिलेंस डिपार्टमेंट का इस्तेमाल करना पड़ा है ?

**Shri Datar:** I have mentioned about the cases already.

दिल्ली में राजनैतिक पीड़ितों के बच्चों को छात्रवृत्तियाँ

\*१०५६. श्री नवल प्रभाकर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि दिल्ली के राजनैतिक पीड़ितों के बच्चों को शिक्षा के निमित्त छात्रवृत्ति देने की योजना स्वीकृत कर ली गई है;